

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 6226/2023

MAHESH KUMAR SINGH & ORS.

APPELLANT(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

(I.A. NO. 182835 OF 2024 IN CIVIL APPEAL NOS. 6227-6228 OF 2023 TO BE LISTED)

WITH

C.A. Nos. 6227-6228/2023 (III-A)

(IA No. 182835/2024 – ADDITION/DELETION/MODIFICATION PARTIES)

Date : 02-09-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]For Appellant(s) Mr. Umesh Kumar, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Avinash Tripathi, AOR

Mr. Sumit Kishore, Adv.
Mr. Ajit Kumar Ekka, AOR
Mr. Lokdeep Mourya, Adv.

Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E RIA NO. 182835/2024 IN C.A. NOS. 6227-6228/2023

The application (I.A. No.182835/2024) for deletion of respondent Nos.18 and 19 from the array of parties is allowed at the risk of the petitioners. Consequent upon deletion of respondent Nos.18 and 19 from the array of parties, the petitioners will file a fresh memo of parties.

(JAGDISH KUMAR)
COURT MASTER (SH)(KIRAN BHANDARI)
BRANCH OFFICER